

Parks (SITP), Integrated Skill Development Scheme, etc. to modernize textile industry, increase production and global competitiveness. Apart from the steps taken by the Government mentioned above, the Government has taken following initiatives to augment the textile exports:- Merchandise Export from India Scheme (MEIS) Scheme under new Foreign Trade Policy 2015-20; expanding its scope; restoring interest rate subvention for pre and post shipment credit for the textile sector; increased Duty Drawback rates for some textile articles; Market Access Initiative Scheme; Market Development Assistance Scheme; and Duty Free import of trimmings, embellishments and other specified item under Export Performance Certificate Entitlement Scheme.

#### **Import of capital goods**

†3695. SHRI MAHENDRA SINGH MAHRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the annual net debt balances due to import of crude oil and export of petroleum from 1st April, 2014 to December, 2016, year-wise;

(b) the annual import of capital goods from April, 2014, till date;

(c) whether the growth rate of manufacturing sector has gathered momentum as a result of imported capital goods; and

(d) if not, whether there is a likelihood of inflation of bill of imported capital goods?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The value of India's import of crude oil and export of petroleum products and net trade balance due to import of crude oil and export of petroleum products from 1st April, 2014 to December, 2016 are as follows:-

(Figures in US\$ billions)

| Years                | Import of<br>Petroleum Crude | Export of<br>Petroleum Products | Net Trade<br>Balance |
|----------------------|------------------------------|---------------------------------|----------------------|
| 2014-15              | 116.44                       | 56.79                           | -59.65               |
| 2015-16              | 65.92                        | 30.58                           | -35.34               |
| 2016-17 (Apr.-Dec.)* | 49.61                        | 22.56                           | -27.04               |

\*Provisional

Source: DGCI&S, Kolkata

† Original notice of the question was received in Hindi.

- (b) The value of India's import of capital goods from April, 2014 is as follows:  
(Figures in US\$ billions)

| Years                | Import of Capital Goods |
|----------------------|-------------------------|
| 2014-15              | 45.83                   |
| 2015-16              | 45.75                   |
| 2016-17 (Apr.-Dec.)* | 33.98                   |

\*Provisional

Source: DGCI&S, Kolkata.

(c) and (d) As per Index of Industrial Production (IIP) released by CSO, manufacturing sector of India registered a positive growth of 2.3% during 2014-15 over the year 2013-14 and during 2015-16 it registered a positive growth of 2.0%. The decline in the manufacturing sector is 0.2% during 2016-17 (Apr.-Jan.) as compared to the corresponding period of the previous year. However, manufacturing sector registered a positive growth of 2.3% in January, 2017.

#### Foreign capital investment in AYUSH

†3696. SHRI MAHENDRA SINGH MAHRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has given approval to foreign capital investment in the field of AYUSH;
- (b) if so, the percentage of investment allowed to be made by the multinational companies; and
- (c) the names of those companies, the country-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) As per extant FDI Policy, foreign investment up to 100% is permitted for AYUSH sector.

Dr. Willmar Schwabe GmbH, Germany was allowed in February 1994 to manufacture and distribute homoeopathic and herbal medicines in India with foreign equity of 85%.

Also, in March 2016, the proposal of M/s Beloor Bayir Biotech Ltd was considered by the Government for acquisition of the pharmaceutical business of Bayir Chemicals and the ayurvedic products business of Sneha Natura and permission for the foreign investor M/s India Agri Business Fund Limited (IABF),

† Original notice of the question was received in Hindi.